

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.11
CP (IB)/24/GB/2022
in CP (IB)/512/KB/2018**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2022**

In the matter of:

State Bank of India
Versus
Manoj Jayaswal

Section: Under Section 95(1) of the IBC, 2016

S.No.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MRS. K. SHAH RAJANI	Advocate	Petitioner	Present in Video
2.	MR. P. NAGESH	Sr. Advocate	Respondent	Conference

ORDER

Date of Order: 17.11.2022

The matter is taken up for hearing through Video Conferencing. Heard the learned Counsels appearing on behalf of both the sides. Learned Counsels for the Petitioner submits that they have not received copy of the reply. The learned Counsel for the Respondents submits that he has not filed reply. He is directed to file reply with copy to the Petitioner within fifteen days from today.

2. List the matter on 13.01.2023.

Sd/-

**(Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority
/D-17.11.2022/**

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority**